

**RAJASTHAN HIGH COURT, JODHPUR**

**NOTICE**

No. I/A(iii)(a)(1)52/2024/

Date:

Adarsh Pastor S/o Shri Ramashankar (Merit No. 11),  
Gram Madiya, Tehsil- Prithvipur, Madiya Khas,  
Tikamgarh, Madhya Pradesh- 472338  
E-mail- adarshpastor91@gmail.com

You are informed that upon declaring successful in the recruitment to the post of Reference Assistant & Library Restorer, you were offered appointment as Probationer Trainee Library Restorer vide order No. Estt/HC/2024/471 dated 17.10.2024 with the direction to join your duties on or before 25.10.2024. Pursuant to order No. Estt/HC/2024/471 dated 17.10.2024, you sought extension of three months for joining duties on the post of Library Restorer but you have not joined the duties even after passing said period.

You are, therefore, directed to join your duties within 10 days from the receipt of notice as last opportunity if you so desire, failing which your appointment to the post of Library Restorer would be canceled, automatically.

*-sd-*

**REGISTRAR (ADMN.)**

No. I/A(iii)(a)(1)52/2024/453

Date: 14/02/2025

Copy to D.I.O, Computer Cell, Rajasthan High Court, Jodhpur  
with the direction to upload the same on official website of Rajasthan High  
Court.

*sd  
13-2-2025*

**REGISTRAR (ADMN.)**